

(b) his reaction thereto ; and

(c) the likely period when such base centres are likely to come into existence ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) and (c). Establishment of studio centres at State capitals the key-stone of Doordarshan expansion plan. Programme production facilities are already available in the capitals of 11 States/ Union Territories. Whereas setting up of studio centres in 6 other State capitals is under implementation, action has been initiated for upgradation of facilities at 7 existing centres.

#### Rise in Urban Land Prices

\*379. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether urban land prices have risen by over 100 per cent in the last five years as per a survey conducted by the Town and Country Planning Organisation ;

(b) if so, the reasons thereof ;

(c) whether this price increase had driven out most colonisers with plans to build houses for the weaker ; and

(d) steps taken to make urban land cheaper in major cities ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) and (b). The study conducted by the Town and Country Planning Organisation reveals that in all major cities has been a general upward trend in urban land prices ranging between 4% to 60% except in the case of Delhi which has registered a 100% annual increase in its urban land prices during the period 1980-82. The increase in

urban land prices is attributable to several reasons such as the prevailing inflationary trends in the economy, the existence of black money, in-flow of foreign remittances and shortage in the availability of serviced urban land to meet the increasing demand.

(c) No evidence to this effect is available with the Government.

(d) Land, housing and urban development are State subjects. A number of measures have been adopted by the State Government for controlling land prices. The principal amongst these are to increase supply of development land and houses through public agencies at reasonable costs.

The issue, however, needs greater consideration for providing more housing facilities including plots at reasonable prices.

#### Wage Board for Sugar Industry

\*380. SHRI INDRAJIT GUPTA : Will the Minister of LABOUR be pleased to state :

(a) whether a wage board has been set up for the Sugar Industry;

(b) if so, the composition and terms of reference of the board;

(c) whether trade unions have been demanding tripartite negotiation and settlement instead of non-statutory wage boards for wage fixation and revision for a long time;

(d) whether the trade union organisations were consulted before taking a decision on setting up wage boards; so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) (a) to (e). A statement is given below.